

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 95/(MAH)/2011
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

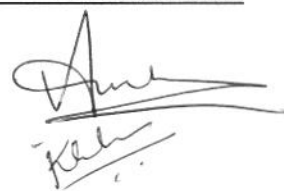
NAME OF THE PARTIES: Mr. Aditya Khanna
V/s.

M/s. Ambika Zugkraft Park Systems Pvt. Ltd.

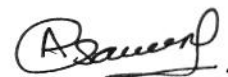
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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7	Ambreen Saheed a/w Ichushboo Shah i/b MDP & Partners for Respondents	Advocates	
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	Amruta Sawant. a/w Sonal Doshi & Co. Petitioner	Advocate	
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2-5-17

	Ms Yahya Ghoghari i/b Sonal Doshi & Co with Ms Sonal Doshi for Petitioners	Solicitor	
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ORDER

C.P. No. 95/397-398/CLB/MB/MAH/2011

1. The Learned Representatives of both the sides are present.
2. Pleadings are complete. ^{By consent} ~~By~~ adjourned to **4th July, 2017** for Final Hearing. mes

sd/-

M.K. Shrawat
Member (Judicial)

Dated: 02.05.2017